IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. 1135 of 97

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Ramesh Chandra Pathak

- v e r s u s -

Railway Board.

For the applicants : Mr. B.P. Roy, counsel.

For the respondents : Mr. P.K. Arora, counsel.

Heard on 16.3.98

Order on 16.3.98

ORDER

D. Purkayastha, JM

Reply should be filed within six weeks. No further adjournment will be given. Interim order will continue till the disposal of the case.

2. Plain copy of this order be handed over to both the parties.

(D. Purkayastha) Member (J)